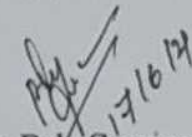


**In the court of the Principal Senior Civil Judge,  
Bengaluru Rural District, Bengaluru,  
the following cases are posted on  
18-06-2021**

<b>Morning Session</b> 11 am to 2 pm	<b>Afternoon Session</b> 2.45 pm to 5.45pm
<b>To hear</b>  1. O.S. 1976/2005 2. Ex 38/2012 3. FDP 37/2012 4. O.S. 1460/2015 5. O.S. 566/2018 6. O.S. 785/2018 7. O.S. 1177/2018 8. O.S. 1426/2018 9. O.S. 173/2020 10. O.S. 1146/2020  <b>Arguments</b>  11. Misc 22/2018 12. M.A. 21/2021 13. M.A. 22/2021	-

Note: Other Cases will be adjourned in the CIS

  
I/c Pr. Senior Civil Judge,  
Bangalore Rural District,  
Bangalore

Cause list dated 18.06.2021 of I Addl. Senior Civil Judge Court as per new S.O.P dated 21.05.2021.

Sl.No.	Morning Session	Sl.No.	Afternoon
	Hearing		
1.	FDP. 34/2008		
2.	OS. 1825/2008		
3.	OS. 321/2017		
4.	OS. 1572/2017		
5.	OS. 1601/2018		
6.	OS. 430/2019		
7.	OS. 512/2020		

Sd/-  
C/c I Addl. Senior Civil Judge,  
Bengaluru Rural District, Bengaluru

Cause list dated 18.06.2021 of II Addl. Senior Civil Judge Court as per new S.O.P dated 21.05.2021.

Sl.No.	Morning Session	Sl.No.	Afternoon
	Hearing		
1.	OS. 2729/2005		
2.	OS. 843/2010		
3.	OS. 780/2011		
4.	RA. 103/2013		
5.	OS. 988/2016		
6.	OS. 1718/2016		
7.	FDP. 59/2016		
8.	OS. 1064/2017		
9.	OS. 1118/2017		
10.	OS. 1207/2017		
11.	RA. 95/2018		
12.	OS. 831/2020		
	Arguments		
13.	OS. 802/2011 c/w 801/2011		

Sd/-  
II Addl. Senior Civil Judge,  
Bengaluru Rural District, Bengaluru

In the Court of  
III Addl. SENIOR CIVIL JUDGE  
Bengaluru Rural District.,  
Bengaluru.  
Cause List Dated **18.06.2021**  
CIVIL CASES

MORNING SESSION	AFTERNOON SESSION
<p style="text-align: center;"><b><u>HEARING</u></b></p> <p>1) OS. 260/2006 2) OS. 1230/2006 3) OS. 575/2008 4) OS. 841/2008 5) OS. 389/2011 6) OS. 1243/2011 7) OS. 1531/2015 8) OS. 1798/2015 9) OS. 429/2016 10) OS. 1798/2018</p> <p style="text-align: center;"><b><u>ARGUMENTS</u></b></p> <p>11) OS. 609/2011 12) RA. 38/2012 13) OS. 841/2017 14) OS. 1133/2017 15) MC. 188/2017 16) Misc. 27/2018 17) MC. 56/2020</p>	

III Addl. Senior Civil Judge,  
Bengaluru Rural District,  
Bengaluru.

NOTE:- All Advocates are requested to strictly follow SOP dated 21.05.2021 issued by the Hon'ble High Court of Karnataka.

Cause list dated 18.06.2021 of IV Addl. Senior Civil Judge Court as per new S.O.P dated 21.05.2021.

Sl.No.	Morning Session	Sl.No.	Afternoon
	Hearing		
1.	OS. 910/2021		
2.	OS. 988/2021		

Sd/-  
IV Addl. Senior Civil Judge,  
Bengaluru Rural District, Bengaluru

**In the court of V Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru.**

**Cause List dated 18-06-2021**

<b>I Session (Morning)</b>	<b>II Session (Afternoon)</b>
<p style="text-align: center;"><b><u>HEARING</u></b></p> <ol style="list-style-type: none"><li>1. OS. 1321/2007</li><li>2. OS. 1614/2007</li><li>3. OS. 220/2008</li><li>4. OS. 1846/2008</li><li>5. OS. 1991/2008</li><li>6. OS. 1512/2011</li><li>7. Misc. 6/2012</li><li>8. OS. 656/2012</li><li>9. OS. 302/2013</li><li>10. OS. 24/2015</li></ol> <p style="text-align: center;"><b><u>ARGUMENTS</u></b></p> <ol style="list-style-type: none"><li>11. OS. 2411/2006</li><li>12. MC. 116/2016</li><li>13. OS. 1588/2016</li></ol>	<p style="text-align: center;"><b><u>HEARING</u></b></p> <ol style="list-style-type: none"><li>1. OS. 417/2015</li><li>2. OS. 1192/2015</li><li>3. OS. 1353/2015</li><li>4. OS. 2006/2015</li><li>5. OS. 42/2016</li><li>6. OS. 589/2016</li><li>7. OS. 645/2016</li><li>8. OS. 776/2016</li><li>9. MC. 137/2016</li><li>10. OS. 1671/2016</li><li>11. OS. 944/2021</li><li>12. MC. 226/2021</li><li>13. OS. 989/2021</li></ol>

Sd/-  
V Addl. Sr. Civil Judge,  
Bengaluru (R) Dist., Bengaluru.

**In the court of VI Addl. Senior Civil Judge, Bengaluru Rural District,  
Bengaluru.**

**Cause List dated 18-06-2021**

<b>I Session (Morning)</b>	<b>II Session (Afternoon)</b>
<p style="text-align: center;"><b><u>HEARING</u></b></p> <ol style="list-style-type: none"><li>1. OS. 830/2011</li><li>2. FDP. 45/2011</li><li>3. OS. 1163/2011</li><li>4. O.S. 25/2014</li><li>5. OS. 97/2014</li><li>6. OS. 317/2014</li><li>7. OS. 1541/2014</li><li>8. OS. 1132/2015</li><li>9. MA. 35/2016</li><li>10. Misc. 115/2016</li><li>11. MC. 227/2021</li></ol> <p style="text-align: center;"><b>ARGUMENTS</b></p> <ol style="list-style-type: none"><li>11. OS. 616/2014</li><li>12. ELEC.C. 1/2017</li></ol>	NIL

Sd/-  
C/c VI Addl. Sr. Civil Judge,  
Bengaluru (R) Dist., Bengaluru.